

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3391  
TO BE ANSWERED ON 01 JANUARY, 2019

PULSES AND OIL UNDER PDS

3391. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is considering a proposal to include pulses and oil under the public distribution system in addition to wheat and rice;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there is a surplus stock of procured pulses in the inventories;
- (d) whether the Government has taken steps for its distribution, and if so, the details thereof; and
- (e) whether the Government has taken steps to promote the consumption of pulses, if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

---

(a) to (e) The Department of Agriculture Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare, Government of India has started a scheme for disposal of pulses procured under Price Support Scheme (PSS) by way of distribution to States/UTs for utilization under various welfares schemes like Mid-day Meal Scheme, Integrated Child Development Scheme, PDS etc. with central subsidy of Rs. 15 per kg over the 'issue price' as a 'One-time measure' for a period of 12 months or till present Price Support Scheme (PSS) pulses stock of 34.88 lakh MT lasts, whichever is earlier. Under this scheme, FCI has issued delivery order of a total of 14061.9 MT pulses to various States/UTs till date.

\*\*\*\*